

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency, **with immediate effect.**

S.N	Name of Sr. PA/PA	From	To
1.	Ms. Monika EC : 48873421	PA in the court of Sh. Ayush Sharma, MM-02, North-West District, Rohini Courts, Delhi.	PA in the court of Ms. Aakanksha, MM (NI Act)-07, South-West District, Dwarka Courts, New Delhi.
2.	Ms. Sapna Taneja EC : 46607491	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Ayush Sharma, MM-02, North-West District, Rohini Courts, Delhi.
3.	Sh. Vivek EC : 36446302	Sr. PA in the court of Ms. Aakanksha, MM (NI Act)-07, South-West District, Dwarka Courts, New Delhi.	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
4.	Ms. Rajni Aggarwal EC : 98719459	Sr. PA in the Mediation Centre, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Office Pool, North-West District, Rohini Courts, Delhi
5.	Ms. Renu Kumari EC : 16252266	PA in the court of Sh. Sandeep Yadav, District Judge (Commercial Court)-03, South District, Saket Courts, New Delhi.	PA in the Mediation Centre, Central District, Tis Hazari Courts, Delhi.
6.	Ms. Sunita Gupta EC : 3271	Sr. PA in the court of Sh. Raghbir Singh, Spl. Judge (PC Act) (CBI)-18, Rouse Avenue Court Complex, New Delhi.	Sr. PA in the court of Sh. Sandeep Yadav, District Judge (Commercial Court)-03, South District, Saket Courts, New Delhi.
7.	Ms. Anju Verma EC : 3414	PA in the court of Sh. Aviral Shukla, MM-05, South District, Saket Courts, New Delhi.	PA in the court of Sh. Raghbir Singh, Spl. Judge (PC Act) (CBI)-18, Rouse Avenue Court Complex, New Delhi.
8.	Sh. N. Amit EC : 3473	PA in the court of Sh. Vikas Madaan, MM (NI Act), North-West District, Rohini Courts, Delhi	PA in the court of Sh. Aviral Shukla, MM-05, South District, Saket Courts, New Delhi.
9.	Ms. Manorma EC : 74556318	PA in the court of Ms. Ritika Kansal, MM-07, North-West District, Rohini Courts, Delhi.	PA in the Court of Sh. Abhinav Singh, MM (NI Act)-04, New Delhi District, Patiala House Courts, New Delhi.
10.	Sh. Bhupesh EC : 98649102	PA in the Court of Sh. Abhinav Singh, MM (NI Act)-04, New Delhi District, Patiala House Courts, New Delhi.	PA in the court of Ms. Ritika Kansal, MM-07, North-West District, Rohini Courts, Delhi.
11.	Sh. Duli Chand EC : 55481815	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.
12.	Sh. Jitendra Kumar Srivastav EC :- 63570143	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.



13.	Ms. Dheeraj Narula EC : 3451	PA in the court of Sh. Chatinder Singh, MM-07, Central District, Tis Hazari Courts, Delhi	PA in the court of Ms. Deeksha Rao, Civil Judge-04, Central District, Tis Hazari Courts, Delhi. (till the joining of regular PA or till further orders)
14.	Sh. Gurmel Singh EC : 50248665	PA in the court of Sh. Mayank Aggarwal, MM-09, Central District, Tis Hazari Courts, Delhi	PA in the court of Sh. Chatinder Singh, MM-07, Central District, Tis Hazari Courts, Delhi (till the joining of regular PA or till further orders)

Note :-

1. The above mentioned Sr. Personal Assistants/Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

NK 17.8.23.

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

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No. 62389-459 /Admn-I/P & T/HQs/2023

Dated, Delhi the 7 **AUG 2023**

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, North-West/South-West/South/NDD, Delhi/ New Delhi.
2. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
3. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ North-West/South-West/South/NDD, Delhi/ New Delhi.
4. The Officers and Officials concerned.
5. The Personal Office of the undersigned.
6. The Sr. A. O. (Judl.)/A. O.(Judl.)/Branch In-Charges, Administration Branch, Central/ North-West/South-West/South/NDD/RACC, Delhi/ New Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No 114, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
11. Web-site Committee, Tis Hazari Courts, Delhi.

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